say that it has failed. I think this question of opening branches has gathered momentum of late and we have to wait till the period for which the total figure was fixed in order to judge whether it has failed or not.

Shri K. Ramanathan Chettiar: May I know whether the Government is satisfied with the progress of the State Bank of India in respect of opening branches in the rural areas and providing rural credit as per the recommendations of the All India Rural Credit Survey Committee?

Shri T. T. Krishnamachari: I am afraid this is a very big question. So far as the first part of the question is concerned, I have answered it in reply to a question of the hon. Member Shri Prabhat Kar. In regard to the second part of the question, the Rural Credit Survey Committee's recommendations do not actually throw all the obligations on the State Bank. We have been considering various methods by which we can augment the amount of credit available to the rural sector and some steps have been taken in that regard through the Reserve Bank of India.

Shri M. R. Krishna: May I know whether it is a fact that the credit-worthy farmers, in other words the wealthy farmers, alone are entitled to credit facilities and the farmers, especially who are crop-sharers are not at all entitled to any loan from this credit; and, if so, whether the Government propose to bring any change in the rules to enable the poorer farmers to have all the facilities?

Shri T. T. Krishnamachari: I am afraid my hon. friend has not caught quite the nature of the original question. This matter refers to the State Bank. The question of providing credit facilities for a farmer who would not ordinarily, according to banking ideas, be credit-worthy is sought to be overcome by the co-operative institutions where there is a joint responsibility and it is to the co-operative institutions that we should look for more credit being made available to the farmers on the basis of their personal guarantees rather than their being so much worth in property.

Shri N. R. Munisamy: What are the considerations that are taken into account before opening a branch in a particular locality; is it on the basis of population or business turnover? What is the real criterion?

Shri T. T. Krishnamachari: The question of population, I think, should be secondary; the question of prospects of business and the service the branch would possibly render to the public would be the primary consideration.

Shri S. C. Samanta: Is it not a fact that in some cases branches could not be opened because of the non-availability of accommodation in those places? And, if so, will Government find out means to have their own accommodation.

Shri T. T. Krishnamachari: I am not able to say with any definiteness that the position envisaged by my hon. friend is correct. It may be. But, if it is this, I think, we have to seek remedies and the remedy suggested by him might be one of them.

Shri M. R. Krishna: May I know how far it is correct that these credit facilities, either through the co-operative societies or directly by the State Bank, are only paper facilities according to Balwant Rai Mehta's report? If so, what remedies do Government propose to take?

Shri T. T. Krishnamachari: I have not yet seen any report which says that all credit facilities are paper facilities only. Until I know precisely what that report indicates and to whom it refers, I am not in a position to answer it.

चित्तौड़ का किला

*६१२. श्री वाजपेयी : क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चित्तौड़

का इतिहास प्रसिद्ध किला नितान्त शोचनीय स्थिति में है ;

(ख) क्या यह सच है कि उसकी सफाई, मरम्मत और सुरक्षा की कोई स्थायी व्यवस्था नहीं की गयी है ; और

(ग) यदि हां, तो इस प्राचीन स्मारक की सुरक्षा के लिये सरकार क्या कार्यवाही करने जा रही है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (डा० का० ला० श्रीमाली) : (क) और (ख). जी, नहीं ।

(ग) प्रश्न नहीं उठता ।

श्री वाजपेयी : क्या यह सच है कि चित्तौड़ के किले में यात्रियों के निवास के लिए कोई उचित व्यवस्था नहीं है, इसके कारण जो भी यात्री किला देखने आते है, परेशान होकर वापिस होते हे ?

डा० का० ला० श्रीमाली : जी हां, डाक बंगला है, उसमें यात्री लोग ठहर सकते हैं और मेरे ख्याल में वह काफ़ी अच्छी सुविधा है ।

श्री वाजपेयी : क्या यह सच है कि चित्तौड़ के कुछ प्रमुख नागरिकों ने वहा पर यात्रियो के निवास के लिए एक धर्मशाला बनाने का प्रस्ताव रखा है और क्या इस सम्बन्ध में उन्होंने सरकार से कोई सहायता मांगी है ?

डा० का० ला० श्रीमाली : मेरे पास ऐसा कोई रिप्रेजेंटेशन नहीं आया है अगर आयेगा तो उस पर विचार किया जायेगा ।

श्री भक्त दर्शन : कुछ वर्ष पहले चित्तौड़ के स्थान को और अधिक रमणीय और आकर्षक बनाने की एक योजना तैयार की गई थी, मैं जानना चाहता हूं कि उस सम्बन्ध में क्या कार्यवाही की जा रही है ?

डा० का० ला० श्रीमाली : जी हां, यदि माननीय सदस्य चित्तौड़ जाकर देखें तो पायेंगे कि इन पिछले तीन सालों में उसकी तस्वीर बिल्कुल बदल गई है और जो पुराने खंडहर थे उनकी मरम्मत कर दी गई है और काफी अच्छी हालत में उनको कर दिया गया गया है ।

श्री रामेश्वर टांटिया : क्या यह सच है कि मीराबाई का जो प्रसिद्ध मन्दिर चित्तौड़ के किले मे है उसमें एक मूर्ति स्थापना के लिए सरकार विचार कर रही है ?

डा० का० ला० श्रीमाली : जी नहीं ।

श्री प० ला० बारूपाल : माननीय मंत्री ने अभी बतलाया कि डाक बंगले में यात्रियों के ठहरने की व्यवस्था है तो क्या मैं जान सकता हूं कि डाक बंगले में किस श्रेणी के व्यक्ति ठहर सकते हैं ?

डा० का० ला० श्रीमाली : डाक बंगले में सभी लोग ठहर सकते हैं ।

श्री प० ला० बारूपाल : किसान भी ठहर सकते हैं ?

डा० का० ला० श्रीमाली : वहां ठहरने का पैसा देना पड़ता है ।

उपाध्यक्ष महोदय : किसान भी वहां पर ठहर सकते हैं सिर्फ पैसा देना पड़ता है ।

श्री प० ला० बारूपाल : कितना पैसा देना पड़ता है ?

उपाध्यक्ष महोदय : अब यह तो बहुत मुश्किल है ।

State Finance Ministers' Conference

+

*913. **Shri Bimal Ghose:**
Shri Tangamani:
Shri Assar:
Sardar Iqbal Singh:
Shri S. M. Banerjee:
Shri N. R. Munisamy:

Will the Minister of Finance be pleased to lay on the Table a statement showing:

(a) the agenda of the State Finance